

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 107

Dated 17.04.2020

Sri Ajaya Raj Syangden, Civil Judge (Sr. Divn), Chandernagore, Hooghly is belongs to the District of Darjeeling. Sri Syangden has informed this office over telephone that due to lockdown situation for sudden outbreak of COVID-19, it is not possible for him to attend his duties at POCSO Court of Chandernagore Sub-Division on 18.04.2020, 20.04.2020, 23.04.2020 and 27.04.2020 as well as in the Court of Civil Judge (Sr. Divn), Chandernagore, Hooghly on 20.04.2020, 23.04.2020 and 27.04.2020.

In this circumstances, the undersigned has decided to cancel the arrangement of POCSO Court of Chandernagore Sub-Division on 18.04.2020 and 20.04.2020 due to shortages of Judicial Officers and Staff members. Sri Nandadulal Kalapahar, Additional District & Sessions Judge, Chandernagore shall remain in charge of POCSO Court of Chandernagore Sub-Division on 23.04.2020 and Sri Abhiram Barman, Additional District & Sessions Judge, Fast Track Court, Chandernagore, Hooghly shall also remain in charge of the said POCSO Court on 27.04.2020 and Smt. Priyanka Bose, Civil Judge (Jr. Divn), Additional Court, Chandernagore, Hooghly shall remain in charge of the Court and Office of Civil Judge (Sr. Divn), Chandernagore, Hooghly on 20.04.2020, 23.04.2020 and 27.04.2020

This office Order Nos. 100, 101 both dated 15.04.2020 is modified to this extent only.
Inform all concerned accordingly.

Sd/

District Judge, Hooghly